

financial sector under the Prevention of Money Laundering Act, 2002 (PMLA) and disseminates information to relevant intelligence/ investigation agencies and regulators of financial sector.

Tourist visa on arrival facility

3175. SHRI TARIQ ANWAR:

SHRI R.C. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of countries which have been provided with the facility of Tourist Visa on Arrival for promotion of tourism in the country;
- (b) to what extent the above relaxation helps in increasing tourism in the country;
- (c) whether it is true that many countries are asking for providing them the facility of Tourist Visa on Arrival; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Government of India has provided Tourist Visa on Arrival (TVOA) facility for the citizens of 11 countries viz. Japan, Singapore, Finland, Luxembourg, New Zealand, Cambodia, Laos, Vietnam, Philippines, Myanmar and Indonesia for promotion of tourism in the country. 17671 nationals of above mentioned countries availed the TVOA facility upto November, 2011.

- (c) No formal request has been received in the Ministry of Home Affairs to provide facility of TVOA, from any other country.
- (d) Does not arise.

Inquiry against NGOs for funding political activities

3176. SHRI ANIL MADHAV DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry has ordered an inquiry against NGOs for funding political activities using funds/donations received from abroad; and
- (b) if so, the details thereof?